

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated, Shillong the 7th December, 2017.

No. LJ(A) 77/2000/Pt.I/4 – For the purpose of the Rules for the Administration of Justice and Police in the Khasi and Jaintia Hills, 1937 and of the Khasi Syiemship (Administration of Justice) Order, 1950, the Governor of Meghalaya, with the approval of the Hon'ble High Court of Meghalaya, is pleased to appoint Shri I. Rymbui, Chief Judicial Magistrate as the Assistant to Deputy Commissioner, East Khasi Hills District and further under rule 17 and paragraph 4(2) of the aforesaid rules and orders, invest him with the powers of the Judicial Magistrate of the First Class as defined in the Code of Criminal Procedure, 1973 within the East Khasi Hills District excluding Sohra (Civil) Sub-Division with immediate effect.

(S.K. Sangma)

Under Secretary to the Government of Meghalaya,
Law Department.

Memo. No. LJ(A) 77/2000/Pt.I/4-A

Dated, Shillong the 7th December, 2017.

Copy to :-

1. Private Secretary to the Minister In-charge Law.
2. The Registrar General, High Court of Meghalaya, Shillong. This has reference to his notification Memo. No. HCM.II/184/2015-Estt./4114, dt. 13.11.2017.
3. The Accountant General (A&E), Meghalaya, Shillong.
4. The District & Sessions Judge, Shillong.
5. The Deputy Commissioner, East Khasi Hills, Shillong.
6. Shri I. Rymbui, Chief Judicial Magistrate, Shillong.
7. The Director General of Police, Meghalaya, Shillong.
8. The Superintendent of Police (CBI/ACB), Shillong.
9. The Superintendent of Police, East Khasi Hills, Shillong.
10. Public Prosecutor/Government Pleader, Shillong.
11. Chief Administrative Officer, office of the District & Sessions Judge, Shillong.
12. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
13. Home (Police) Department).
14. Presidents, All Bar Associations, Shillong/Jowai/Tura.
15. Personnel (A) Department.
16. Law (B) Department.
17. Personal file of the officer.
18. Data Entry Operator, Law Department.
19. Guard file.

By Order etc.,

Sangma

Under Secretary to the Government of Meghalaya,
Law Department.